

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT : DELHI**

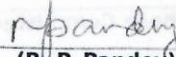
**ORDER**

In partial modification of all earlier orders the following Committees are hereby re-constituted, with immediate effect:-

S. No.	Name of Committee	Name of the Judicial Officers	Designated as	Concerned Branch
1.	<b>Sexual Harassment committee.</b> (Committee to examine the complaints of sexual harassment against women employees posted in North District, Rohini Court, Delhi.) For three years from the date of constitution i.e. 19.05.2018	<b>Ms. Kiran Gupta, ADJ-03</b>	<b>Chairperson</b>	Administration Branch
		Ms. Vandana, SCJ-cum-RC	Member	
		Ms. Neha Gupta Singh, MM-02	Member	
		Ms. Radha Bhardwaj, President of DAV Educational & Welfare Society (NGO)	Member	
		Ms. Vinod Bala, Sr. A. O. (J)	Member	
		Ms. Meenu Kochar, JA	Member	
2.	<b>Vigilance Committee.</b>	<b>Sh. S. S. Malhotra, PO MACT-01</b>	<b>Chairman</b>	Vigilance Branch
		Sh. Sanjeev Aggarwal, ASJ-02	Member	
		Sh. Rakesh Kumar-II, ASJ-06(POCSO)	Member	
		Sh. Satvir Singh Lamba, ACJ-cum-CCJ-cum-ARC	Member	
3.	<b>Review Sub-Committee.</b> for improving disposals and expediting adjudication and Arrears Committee. (Members of the Committee are appointed on three monthly rotational basis. The Sub-Committee meets weekly and sent the monthly report to the Disposal Review Committee of the Hon'ble High Court of Delhi). Constituted in compliance of Order No. 3227-37/2018 dated 17.07.2018 of Hon'ble High Court of Delhi.	<b>Sh. Vinod Kumar, ASJ-05</b>	<b>Chairman</b>	Judicial Branch
		Sh. Devender Kumar Jangala, PO MACT-02	Member	
		Sh. Sunil Kumar, JSCC-cum-ASCJ-cum-GJ	Member	
		Sh. Arun Goel, MM-07	Member	
		Sh. Gagandeep Singh, CMM	Special invitee	
		Ms. Vandana, SCJ-cum-RC	Special invitee	
		Sh. Satvir Singh Lamba, ACJ-cum-CCJ-cum-ARC	Special invitee	
4.	<b>Purchase Committee.</b>	<b>Sh. S. S. Malhotra, PO MACT-01</b>	<b>Chairman</b>	Purchase Cell
		Sh. Neeraj Gaur, ADJ-01	Member	
		Sh. Satvir Singh Lamba, ACJ-cum-CCJ-cum-ARC	Member	
		Sh. Sachin Gupta, MM-03	Member	
		Sh. Ram Charan Dhiwar, Account Officer,	Member	
5.	<b>Grievance Redressal Committee.</b> (to look into the complaints of Staff, Litigants, Lawyers and Public Persons & to look into the request and suggestions/ grievances of all the employees of North District).	<b>Ms. Seema Maini, ASJ-01 (POCSO)</b>	<b>Chairperson</b>	Administration Branch
		Sh. Rakesh Kumar-II, ASJ-06 (POCSO)	Member	
		Ms. Richa Sharma, MM-08	Member	
		Ms. Vinod Bala, Sr. A.O. (J)	Member	
7.	<b>Committee constituted in North District to provide a platform for amicable resolution of issues concerning Bar &amp; Bench.</b> (constituted in compliance of Order No. 72/DHC/Gaz./2018 dated 15.10.2018 of Hon'ble High Court of Delhi).	<b>District &amp; Sessions Judge (North)</b>	<b>Chairman</b>	PS Office/ Judicial Branch
		Administrative Civil Judge, North	Convenor	
		President, Rohini Court Bar Association	Member	
		Hony. Secretary, Rohini Court Bar Association	Member	
		Nominee, Bar Council of Delhi	Member	
8.	<b>Committee to comply with the directions contained in "Witness Protection Scheme, 2018"</b> (constituted in compliance of Judgment dated 05.12.2018 of Hon'ble Supreme Court of India in W.P. (Crl.) No. 156/2016 titled as Mahender Chawla & Ors. Vs Union of India & Ors.	<b>District &amp; Sessions Judge (North)</b>	<b>Chairman</b>	Judicial Branch
		Deputy Commissioner of Police (Rohini) in respect of Police Stations viz. Crime Branch, K.N. Katju Marg, Prashant Vihar.	Member (as per jurisdiction of Police Stations)	
		Deputy Commissioner of Police (Outer-North) in respect of Police Stations viz. Narela, Narela Industrial Area, Alipur, S. P. Badli, Bawana, Shahbad Dairy, Swaroop Nagar, Bhalswa Dairy.		
		Deputy Commissioner of Police (North-West) in respect of Police		

		Stations viz. Model Town, Mukherjee Nagar, Mahendra Park, Jahangir Puri, Adarsh Nagar.		
		Chief Public Prosecutor.	Member	
9.	<b>Committee to Monitor Compliance with directions of Hon'ble High Court of Delhi in case titled as Manjit Singh Vs State CrI. MC No. 4485/2013 dated 10.09.2014.</b>	Sh. Jitendra Kumar Mishra, Spl. Judge NDPS Act.	<b>Chairman</b>	CMM Office
		Sh. Sanjeev Aggarwal, ASJ-02	Member	
		Sh. Gagandeep Singh, CMM (North)	Member	
		Ms. Jasjeet Kaur, ACMM (North)	Member	
10.	<b>Interview Committee for Empanelment of Support Persons/Facilitators from Advocates.</b> (constituted in compliance of minutes of the meeting of the Committee To Monitor Proper Implementation of Several Guidelines Laid Down by the Supreme Court as well as High Court of Delhi for Dealing with Matters Pertaining to Sexual Offences and Child Witnesses of Hon'ble High Court of Delhi dated 29 <sup>th</sup> May, 2014 ).	<b>Sh. R.P. Pandey, District &amp; Sessions Judge, (North)</b>	<b>Chairman</b>	Judicial Branch/ VWDC
		Ms. Seema Maini, ASJ-01 (POCSO)	Member	
		Sh. Mukesh Kumar Gupta, ADJ (North-West).	Member	
11.	<b>Grievances Redressal Officer U/S 23 of the Right of Persons with Disabilities Act, 2016.</b>	Administrative Civil Judge (North)	<b>Grievance Redressal Officer</b>	Judicial Branch

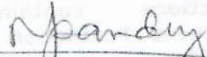
- Note:-**
1. If the Chairman/Chairperson of the Committee is not available for any reason, the next senior most member of the concerned Committee shall act as Chairperson of the said Committee.
  2. Minutes of the Meetings is to be recorded by the Sr. PA/PA. attached with the Chairman/Chairperson of the Committee.
  3. Correspondence with the Hon'ble High Court will be done only by the undersigned.

  
**(R. P. Pandey)**  
**District & Sessions Judge**  
**North District : Rohini Court: Delhi.**  
 Dated, Delhi the 30/4/19

No. 14507-14593 F2N(4)/Admn.(North)/RC/2019

**Copy forwarded for information and necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Delhi.
3. The District & Sessions Judge (North-west, South, South-East, New Delhi, Shahdara, North-East, West, South-West).
4. All the Judicial Officers posted in North District, Rohini Court Delhi.
5. The Chief Prosecutor, North District, Rohini Court Delhi.
6. The Secretary, DLSA (North), Rohini Court, Delhi.
7. All the Sr. A.O. (J)/A. O. (J)/Branch In-charges of North District. Rohini Court, Delhi.
8. The President, Bar Association (Tis Hazari, Karkadooma, Saket, Dwarka, Rohini & Patiala House Courts),
9. Hony. Secretary, Bar Association, Rohini District Courts, Delhi.
10. Hony. Secretary, Bar Council of Delhi with request to nominate one member of Bar Council of Delhi for the Committee mentioned at Sr. No. 7.
11. Ms. Radha Bhardwaj, President DAV Educational & Welfare Society, 153, Pkt-12, Sector 21, Rohini, Delhi-86.
12. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
13. The Commissioner of Police, ITO, Police Headquarters, Delhi.
14. The Deputy Commissioner of Police (Rohini).
15. The Deputy Commissioner of Police (North-West).
16. The Deputy Commissioner of Police (Outer-North).
17. The Director Prosecution, Tis Hazari Courts, Delhi.
18. The Record Officer (RTI), North District, Rohini Court, Delhi.
19. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
20. Web-Site Committee, Rohini Court, Delhi.
21. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
22. Official concerned.
23. P.S. to the undersigned.
24. The Branch In-Charge, R & I Branch for uploading on LAYERS.

  
**District & Sessions Judge**  
**North District : Rohini Court : Delhi.**

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Website  
THC